

IN THE HIGH COURT OF JHARKHAND AT RANCHI
C. M. P. No. 70 of 2019

Masomat Tara Devi & Ors.

...

..... **Petitioners**

Versus

Ramesh Ganjhu and Ors.

..... **Opposite Parties**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Mr Yogendra Yadav, Adv.

For the Opp. Parties :

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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05/10.09.2021 As prayed for by the learned counsel for the petitioners, the matter is adjourned to be listed after one week, subject to payment of Rs. 500/- in favour of Advocate's Clerks Association, Jharkhand High Court, Ranchi.

(Rajesh Kumar, J.)

Kamlesh/